

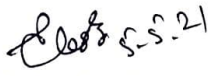
**HIGH COURT OF TRIPURA  
AGARTALA**

F.6(36)-HC/2020-21/10123

Date: 05/05/2021

**SUBJECT: AWARD OF CONTRACT**

In response to the Tender Notice No. THC/AMC-1/Computer & Accessories/2021 with Ref.No.F.6(28)-HC/2019-21/**180-86**, dated 06.012021 circulated/ floated by this Registry for the work of "**Comprehensive Annual Maintenance Contract(AMC) of Computer/AIO PC, Apple MacBook & Laptops with Operating Systems, TV, Printers and Scanners**" of the High Court of Tripura, 03 (three) bidders had participated in the bidding process. After detailed scrutiny & evaluation of all aspects including technical and financial bids, the contract is awarded to the bidder namely, **BIH Technologies Pvt. Ltd.**, TMC Road, Hapania, 1<sup>st</sup> Floor of UBI ATM, Agartala, West Tripura-799014, **Contact: 9485070993**, to execute the work.

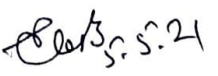
  
(**S. Chakraborty**)  
Registrar (Admn., P & M)

F.6(36)-HC/2020-21/10124-30

Dated, Agartala, the 5<sup>th</sup> May, 2021

**Copy forwarded to:-**

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Chairman, Computer Committee, High Court of Tripura, Agartala for kind appraisal of His Lordship.
3. The Private Secretary attached to Registrar General, High Court of Tripura, Agartala
4. The Joint Registrar, High Court of Tripura, Agartala.
5. The Dy. Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala
6. The Programmer-I, High Court of Tripura, Agartala for upload the Award of bid in the website of the High Court of Tripura.
7. All the participating bidders for information please (By eMail).

  
Registrar (Admn. P & M)